

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The information is not available.

(b) The total of foreign capital invested in India as on 30th June 1948 was Rs. 320 crores.

(c) Foreign capital invested in partnership with Indian capital was Rs. 108 crores.

(d) and (e). The information is not available.

रई (आयात)

४७२. { श्री सूर्य प्रसाद :  
श्री जी० एल० चौधरी :  
डा० राम सुभग सिंह :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) बढ़िया तथा बहुत बढ़िया कपड़ा बनाने के लिये १९५३-५४ में कितनी रई विदेशों से मंगाई गई; और

(ख) यह रई किन किन देशों से मंगाई गई ?

**The Minister of Commerce (Shri Karmarkar):** (a) 667,480 bales were imported. It cannot, however, be vouchsafed that this cotton was used entirely for the production of fine and superfine cloth.

(b) East Africa, Sudan, Egypt and U.S.A.

#### ACREAGE UNDER TEA

**473. Shri K. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state the total acreage under tea cultivation in 1951, 1952 and 1953?

**The Minister of Commerce (Shri Karmarkar):** A statement is attached. [See Appendix IX, annexure No. 36.]

#### RAIDS ON RAJASTHAN BORDER

**474. Shri Shobha Ram:** Will the Prime Minister be pleased to state the number of raids by Pakistan people on the Rajasthan border in 1953-54?

**The Prime Minister (Shri Jawaharlal Nehru):** During the period from the 1st January, 1953, to the 28th February, 1954, the total number of raids made by Pakistan nationals on the Rajasthan border was 239.

#### POWER LOOMS

**475. Shri Gadilingana Gowd:** (a) Will the Minister of Commerce and Industry be pleased to state the number of licences granted to instal power looms in the country State-wise, during 1953 and 1954 (up to date)?

(b) What is the procedure for granting the licences?

(c) How many applications for licences were received from the Andhra State in 1953 and 1954?

(d) How many were granted?

(e) How many were rejected and for what reasons?

**The Minister of Commerce (Shri Karmarkar):** (a)—

State	1953	1954 (upto 30th April 1954)
Andhra	—	—
Madras	—	2
Bombay	—	2
West Bengal	—	2

(b) The procedure for granting licences to industrial undertakings is laid down in rules 10 to 13 and 15 of the Registration and Licensing of Industrial Undertakings Rules, 1952 (copy of the Rules available in the Library of the House.)

(c) 1953		2
1954	..	Nil
(d) 1953		1
1954	..	Nil

(e) 1953...One. Pending investigation by the Cotton Textile Enquiry Committee into all aspects of the Cotton Textiles Industry the Government of India are not allowing any increase in the loomage, except where previous commitments exist.